

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5008  
ANSWERED ON:26.04.2010  
IRREGULARITIES UNDER MGNREGS  
Ray Shri Rudramadhab ;Singh Shri Uday Pratap

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of the observations made by Supreme Court recently on the poor implementation of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof; and
- (c) if so, the corrective measures the Government proposes to take in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): In an article appearing in `The Times of India` dated 8.4.2010, it has been reported that Government's ambitious rural employment project MGNREGA came under the scrutiny of the Supreme Court which said that money was not reaching real beneficiaries and in many cases going to wrong hands.

(c): Minister of Rural Development has advised the States to strengthen social audit, inspection of works, Vigilance and Monitoring Committees and ensure timely payment of wages to the Mahatma Gandhi NREGA workers.